

GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 1146
TO BE ANSWERED ON 27TH JULY, 2015

SKILL DEVELOPMENT

1146. COL. SONARAM CHOUDHARY:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Director General of Employment and Training (DGE&T) has plan to include Combo and Integrated type of subjects listed in paragraph No. XXI of the guidelines dated 11 September, 2014 of the Skill Development Initiative (SDI) scheme in addition to the existing listed Unit Level Short-Term Training Programmes so that these can be uploaded on the web portal of DGE&T;**
- (b) if so, the details thereof;**
- (c) whether DGE&T is working on any scheme to enhance the speed and capacity of web portal being used at present for the implementation of the SDI scheme;**
- (d) if so, the details thereof;**
- (e) whether the courses identified under SDI scheme are recognised by the Union/ State Governments/industrial bodies and if so, the post-wise eligibility of various courses which have been recognised; and**
- (f) if not, the action being taken by the Government for recognition of these courses?**

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)

(a) & (b): The Directorate of Training, Directorate General of Employment and Training, has since been transferred to the Ministry of Skills Development and Entrepreneurship (MSDE). According to MSDE, a comprehensive scheme has been completed to rationalize training modules in the scheme in order to improve employability. While rationalizing the existing modules, some new modules have been developed by combining two or more existing modules. The revised modules have already been uploaded on web portal and implemented with effect from 01.07.2014.

(c) & (d): The Government has taken an initiative to enhance the speed of the web portal of SDI scheme by integrating three additional servers of higher capacity with the existing portal.

(e) & (f): The courses/modules are developed by Mentor Councils/Trade Committees comprising representatives from Industries (Private and Public), Academicians, State governments and Trade experts. After development of courses by the Mentor Councils/ trade Committees, the courses/modules are placed before the sub-committee of National Council of Vocational Training (NCVT) comprising members from Central Ministries, States, Industry and Academicians for final approval and implementation. NCVT approved courses are well accepted by Ministries/ Departments and industries. NCVT certificate is nationally and internationally recognized in the world of work.
